

बागता पुल

*२१२४. श्री विभूति मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बागता पुल बनाने के लिये सरकार सर्वेक्षण करा रही है ;

(ख) यदि हां, तो सर्वेक्षण के कब तक पूरे हो जाने की आशा है ;

(ग) क्या सर्वेक्षण के बाद आवश्यक समझे जाने पर इसका निर्माण द्वितीय पंचवर्षीय योजना में शामिल किया जायेगा; और

(घ) क्या सरकार, यदि यह पुल बनाना सम्भव न हो सका, डुमरिया घाट पर एक पुल बना कर चकिया-सिधवालिया लाइन बनाने का काम शुरू करना चाहती है ?

रेलवे तथा परिवहन उपमंत्री (श्री अलमगेशान) :

(क) जी नहीं ।

(ख) तथा (ग). सवाल नहीं उठता ।

(घ) दूसरी पंचवर्षीय योजना में चकिया-सिधवालिया (Chakia Sidhawalia) लाइन बनाने का विचार नहीं है । लेकिन परिवहन मंत्रालय Ministry of Transport की एक योजना में शामिल होने के प्रस्ताव पर विचार किया जा रहा है । यह योजना डुमरिया घाट पर एक सड़क-पुल बनाने के सम्बन्ध में है । आगे चल कर इस पुल पर से एक रेलवे लाइन निकालने का भी विचार है ।

RAILWAY ROLLING STOCK IN ASSAM

*2125. **Shri K. P. Tripathi:** Will the Minister of Railways be pleased to state :

(a) the present requirement of locomotives, wagons and coaches in Assam portion of the Railway;

(b) how much of this is provided;

(c) what is the estimated increase in requirements of the same during the Second Plan;

(d) how much of the same has been sanctioned for provision in the Second Plan; and

(e) the number of locomotives allotted for Assam section in the years 1955 to 1960 and what number will be condemned?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (e). A statement is placed on the Table of the Lok Sabha. [See Appendix XII, annexure No. 46]

ROLLING STOCK

1939. Chaudhuri Muhammed Shafie: Will the Minister of Railways be pleased to state :

(a) the total amount paid so far for rolling stocks imported by Government from the 1st January, 1955 to the 31st March, 1956;

(b) the total amount yet to be paid; and

(c) the quantity of rolling stocks exported by Government during the same period and the value thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Rs. 19.4 crores*

(b) Rs. 4.6 crores*

(c) Export—Nil. However 28 unfurnished coach body shells and 22 Belgian underframes were supplied to North Western Railway Pakistan in June, '55 against their share out of prepartition order at an estimated cost of Rs. 22 lakhs.

RAILWAY EMPLOYEES

1940. Shri P. L. Barupal: Will the Minister of Railways be pleased to state :

(a) whether it is a fact that at the time of regrouping of railways in 1952, the Adjudicator's Award had not been implemented in *ex-Bikaner* Division but it was implemented on *Delhi-Fazilka-Rewari* Section;

*[i] This excludes payments to be made for the stock received under Colombo Plan and T. C. A.
[ii] These figures are upto 29-2-56 as the account for March, '56 is still to be closed.

(b) whether it resulted in incorrect estimates of various railway employees in these two sections particularly in transportation and commercial categories;

(c) whether even at present Delhi-Fazilka-Rewari Section is considered a bigger unit than *ex-Bikaner* Division for purposes of preparation of seniority resulting in supersession of staff of *ex-Bikaner* State Railway; and

(d) if so, the action taken to redress their grievances?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) There was no Bikaner Division before regrouping on 14-4-1952. The Adjudicator's Award was not implemented on the *ex-Bikaner* State Railway.

(b) No Sir, the need for estimates did not arise.

(c) The combined seniority of staff of the Fazilka-Rewari Section of the *ex-B.B. & C.I.* Railway and the *ex-Bikaner* State Railway has been based on certain approved principles.

(d) No action is necessary.

RAILWAY CONTRACTS

1941. Shri N. Rachiah: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a heavy loss was caused due to the way of giving contracts for collection of jelly for the use of Railway at Tyakal Station near Malur Kolar District Southern Railway during 1950-51;

(b) if so, whether any enquiry has been held so far;

(c) the officers responsible for this heavy loss;

(d) the extent of loss and whether it has been recovered;

(e) how did this occur; and

(f) the action taken by Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). No; there was no loss. A representation had been received on behalf of one of the contractors alleging irregularities and fraud in the award of contracts but full investigations established that there was nothing *mala fide* in placing the contracts, nor was there any loss to the Government. As such the question of holding any of the officers responsible did not arise.

(d) to (f). Do not arise.

हिमाचल प्रदेश में डाक-घर

१९४२. श्री भक्त दर्शन : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्रता के समय (अर्थात् १५ अगस्त, १९४७ को) हिमाचल प्रदेश के समस्त जिलों में कुल कितने डाक-घर, तार-घर, टेलीफोन एक्सचेंज और सार्वजनिक काल आफिस थे;

(ख) तब से ३१ मार्च, १९५६ तक प्रत्येक वित्तीय वर्ष में इनकी संख्या में पृथक्-पृथक् कितनी वृद्धि हुई; और

(ग) इन जिलों के लिये द्वितीय पंच-वर्षीय योजना के अन्तर्गत प्रस्तावित कार्यक्रम क्या है ?

संचार मंत्रालय में मंत्री (श्री राज बहादुर):

(क) स (ग) : दो विवरण पत्र जिनमें मांगी हुई सूचना दी गई है, सभा-पटल पर रखे जाते हैं। [देखिये परिशिष्ट २२, अनुबन्ध सं० ४७]

ARDHA KUMBH MELA

1943. Shri Ram Krishan: Will the Minister of Railways be pleased to state:

(a) the number of pilgrims who went to Hardwar by Rail on the occasion of Ardhha Kumbha Mela at Hardwar;

(b) whether Government made any arrangement to run any special trains; and

(c) if so, how many and when?